

**HIGH COURT FOR THE STATE OF TELANGANA**

**TENDER NOTIFICATION**

**ROC.No.366/2019-CPS**

Sealed quotations are invited from reputed firms for on-site Annual Maintenance for the following hardware of the High Court for the State of Telangana. The details are as under:

SL. NO	DESCRIPTION	MAKE & MODEL No.	TOTAL NOS.	YEAR OF PURCHASE
01	Line Matrix Printers	Make:Printronic & Model No.P8C1000N	3	2014

The intending bidders shall submit their quotations to the undersigned on or before the 17<sup>th</sup> August, 2019 (Saturday) during the office hours.

**Note:The interested bidders can inspect the hardware during the office hours -10:15 A.M to 5:00 PM at Computer Section, High Court for the State of Telangana, on all working days upto 16-08-2019.**

**TERMS AND CONDITIONS**

1. The bidder should have Registered H.O/Branch office at Hyderabad running for the last 5 years as on bid calling date. Service Tax registration certificate should be submitted.
2. The Scope of Annual Maintenance Contract is preventive as well as comprehensive one i.e. promptly attending, changing damaged parts like Electronic Circuits, Mechanical and plastic parts, (with equal or higher value) at the cost of Annual Maintenance provider.
3. The amount will be paid in four equal instalments i.e., at the end of each quarter.
4. The High Court reserves the right to terminate the contract at any time, without assigning any reason.
5. The successful bidder will have to furnish Unconditional Bank Guarantee @ 10% of the AMC value to the High Court for the State of Telangana Hyderabad valid for one (01) year within 15 working days of issue of Purchase Order, towards service guarantee.

The CENTRAL PROJECT COORDINATOR reserves the right to accept or reject any or all the quotations without assigning any reasons.

HYDERABAD,  
DT:07-08-2019

  
**REGISTRAR(IT-CUM-CPC)**